

**F.No.01(01)/Roster/CESTAT/2017  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 22.03.2017

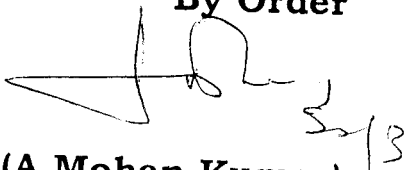
**ORDER NO. 37 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 **for CESTAT Delhi** to the extent indicated below:-

**On 22.03.2017 at 10.30 AM** Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear Service Tax, Excise and Customs Division Bench matters.

**On the same day at 10.30 AM** Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Single Member matters as notified.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Deputy Registrar**